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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.02.2021

THROUGH VIDEO CONFERENCING
CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No. 219/BB/2020	For final hearing	Sec 241- 242 of CA 2013	Randhir Hebbar & Anr	S Sriranga, Adv	Conver-gytics Solutions Pvt Ltd	Sahana Basavapatna

ADVOCATE FOR PETITIONER/s: *Shri Pradeep for the petitioner
through VC*

ADVOCATE FOR RESPONDENT/s: *Ms. Sahana B. for R-1 & R-2 through
VC*

ORDER

Heard Shri Pradeep, learned Counsel for the Petitioner and Ms. Sahana Basavapatna, learned Counsel for the Respondent Nos.1 & 2 through video conference. Learned Counsel for the Respondent Nos.1 & 2 submits that she has filed an Application under Section 8 of the Arbitration Act. Learned Counsel for the Petitioner submits that he has also filed an Application and both the Applications were not yet listed. Registry is directed to list the IAs, if it is in order. Post the CP and IAs on **10.03.2021**.



MEMBER(T)



MEMBER(J)

Puja

